

L.K.Rao Vrs. UOI

Orders/Directions Sl. No. 1

O.A. No. 408 of 2011

Order dated: 28.02.2014

CORAM

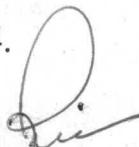
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

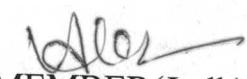
.....

Heard Mr. P.K.Padhi, Ld. Counsel for the applicant, who submitted that the applicant is not coming to him or responding to the communication made to him and, accordingly, he will file a memo to that effect during the course of the day. We make it clear that if no petition for condonation of delay is filed by 28.03.2014 then the O.A. will be dismissed without any further reference to the Bench.

Copy of this order be sent to the applicant through Speed Post by the Registry in the address given in the cause list by 05.03.2014.


MEMBER(Admn.)

RK


MEMBER(Judl.)